

## Bill Summary

### The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022

- The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022, was introduced in Lok Sabha on December 9, 2022. The Bill seeks to amend the Constitution (Scheduled Tribes) Order, 1950, with respect to its application to Himachal Pradesh. The Order lists the tribal communities deemed to be Scheduled Tribes in states and union territories.
- **Scheduled Tribes in Himachal Pradesh:** The Bill includes the Hattee community of Trans Giri area of Sirmour district in the list of Scheduled Tribes in Himachal Pradesh.

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